

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-106/2007/3928/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Romen Baruah,
District & Sessions Judge,
Morigaon.

Dated Guwahati, the th 26 April, 2024.

Sub:- **Withdrawal of Casual leave.**

Ref:- Your letter No. DJM/2306, dated 22.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **withdrawal of casual leave on 22.04.2024**, as prayed for.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-106/2007/3929/A, dated , 26-04-2024
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)
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